

Need to increase the amount of funds allocated under MPLADS and also to waive GST imposed on MPLADS- Laid

SHRI VARUN CHAUDHRY (AMBALA): The MPLADS started in the year 1993-94 to recommend development works for creation of durable community assets and which was last revised in terms of amount in the year 2011-12 needs immediate revision. The prices of construction materials have increased significantly and imposition of GST has further reduced the effective amount available for infrastructure creation. A number of State Assembly Members are being provided with more funds for recommendation for creation of community assets. A Parliamentary Constituency has a number of Assembly Constituencies and in the case of Haryana it is nine and the expectations of the constituents from the Member of Parliament is higher. Therefore, in the interest of the citizens of India the amount of funds allocated under MPLADS needs immediate increase and the imposition of GST on the MPLADS needs to be waived.